

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2811
ANSWERED ON 07.08.2023

REVENUE GENERATED FROM MONUMENTS OF WEST BENGAL

2811. MS. NUSSRAT JAHAN:

Will the Minister of CULTURE be pleased to state:

- (a) the number of monuments under the “centrally protected list” within West Bengal;
- (b) the revenue generated from such monuments during the last three years, year-wise and monument-wise;
- (c) the details of utilisation of this revenue;
- (d) whether the State Government of West Bengal has submitted any proposal for the conservation of other monuments and sites in the State; and
- (e) if so, the details thereof and the action taken in this regard?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) There are 135 ancient monuments and archaeological sites and remains declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 in the State of West Bengal.
- (b) The revenue collected by Archeological Survey of India from sale of entry tickets at four ticketed monuments in the state of West Bengal. during the last three years is as under:-

(Amount in Crore)

Year	Revenue
2020-21	1.23
2021-22	1.65
2022-23	4.29

- (c) The revenue generated is deposited in the consolidated funds of India.
- (d)& At present no such proposal is under consideration.
- (e)
